

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. I.A. 934/2020
IN
C.P.(IB)-353(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Easy Energy Solutions (India) LLP

V/s.

Gloob Interior Design Pvt Ltd.

Appearance:

For the Applicant: Someone appeared, however, did not mark appearance

For the Respondent: Someone appeared, however, did not mark appearance

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 934/2020

1. Written submission has been submitted by Respondent i.e. Gloob Interior Design Pvt. Ltd.
2. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)